

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bharati Defence and Infrastructure Limited Date of Commencement of Liquidation: 14-01-2019; List of Stakeholders as on Date: 30-11-2020; Name of IP: Mr. VijayKumar V Iyer; Process Number: 1; Last 5 digit of registration number: 10490

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|---------------------|----------------------------|---------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 80411054 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 508814435 | | | | NA |
| 3 | Secured financial creditors | 9 | 140558458018 | 9 | 131587420022 | | 8971037996 | | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 368531676 | 2 | 260753157 | | 107778518 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 607 | 135941845 | 607 | 135519610 | | 422235 | | Annexure 5 |
| 6 | Operational creditors (Employees) | 903 | 443767658 | 903 | 413004085 | | 30763574 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 16 | 19307498220 | 16 | 9635542447 | | 9671955773 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 301 | 6234678499 | 301 | 943730520 | | 5290947979 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 2 | 4025874298 | 2 | 690692563 | | 3335181735 | | Annexure 9 |
| Total | | 1840 | 171074750214 | 1840 | 144255887893 | | | | |